

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 15 of 2018

IN THE MATTER OF:

**Federation of Gujrat State Chemists and Druggists
Association & Anr.
Versus**

...Appellants

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant :

**For Respondent: Mr. Manmeet Arora, Mr. Harkirat Singh and Mr. Rishabh
Sureka, Advocates for R-1 & R-2**

With

Competition Appeal (AT) No. 35 of 2018

IN THE MATTER OF:

Chemists & Druggists Association of

Baroda & Anr.

...Appellants

Versus

Reliance Agency & Ors.

...Respondent

Present:

For Appellant: Mr. Anshul Narayan Advocate

**For Respondent: Mr. Manmeet Arora, Mr. Harkirat Singh and Mr. Rishabh
Sureka, Advocates for R-3 & R-4**

ORDER

22.08.2019 Due to paucity of time the matter could not be taken up.
Post these appeals 'for hearing' on 26th September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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